NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.262/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES:

NAME	OF THE PARTIES:	Rahul Tulsiram Birari & V/s.	Ors. Y ble
		Dr. Sandesh Laxman Ra	undal & Ors. P
SECT. 2013.		ES ACT: 241,213,447 of	the Companies Act,
<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
1.	Adv. A.N. Bagwarde.	For Respo. No. 1, 2, 3, 5, 6.	Anne Bargent
2.	Adv. Manoj Hasit P. A. Jan	For Applicants	Mertaut 50
3.	P. 4. Jan. T.C.P. No. 54	A ORDER Revision 21	(2017 This go
1.	The Learned Representative of both the sides are present.		

2. By the Order of the Bench adjourned to **14.12.2017**.

16.11.2017

aah

Sd/-M.K. Shrawat Member (Judicial)